

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 1/167/16
CA. NO.

CORAM:

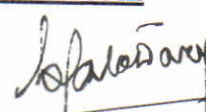


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016**

NAME OF THE COMPANY: M/s. Santosh Goswami V. Shri Sneh Bihari Estate Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 167


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
①	BHANITA PATOWARY, ADV.		RESPONDENT 2	
②	Mr. Shelly Khanna, Adv		— for Petitioner.	
③	Mr. Karandeep Khanna, Adv		— for Respondent No. 3	
④				

ORDER

Learned counsel for the parties are present. On the request of the learned counsel for the parties the matter is adjourned finally for the arguments of the learned counsel for the petitioner in rebuttal.

List on 03.11.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)